

Court No. - 40

Case :- WRIT - C No. - 19021 of 2021

Petitioner :- Aneet Kumar Baghel

Respondent :- State Of U.P. And 8 Others

Counsel for Petitioner :- Madan Mohan, Mohan Kant Baghel

Counsel for Respondent :- C.S.C.

Hon'ble Manoj Misra, J.

Hon'ble Jayant Banerji, J.

The learned counsel for the petitioner prays for liberty to serve copy of the writ petition on the counsel representing respondent no. 2 within a week.

As prayed by him, put up as fresh on 26.8.2021.

In the meantime, the petitioner shall serve notice of this petition on the counsel representing respondent no. 2.

Order Date :- 16.8.2021

A. V. Singh